

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

65  
C.P. No. 38/(MAH)/2016  
MA. No. 263/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 21.07.2017

NAME OF THE PARTIES: Mrs. Vandana V. Chalke  
V/s  
Mrs. Smita A Yeole & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956  
and 241-242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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65	Spenta Mavewala	Advocate for Respondent i/b Federal and Rashmikanth	SP-
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ORDER

MA 263/2017 in CP 38/241-242/NCLT/MB/MAH/2016

List this matter on 22.8.2017.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)